

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/01037/2019

DATED THIS THE 12TH DAY OF FEBRUARY, 2020

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Bhalsingh Rathod,
S/o Dhan Singh,
Aged about 46 years,
GDS BPM, Astoor BO a/w Bidar GG SO,
Residing at Chikli (U) Tanda Village,
Aurad Taluk,
Bidar District-585 401.

. . .Applicant.

(By Advocate Shri B. Venkateshan)

V/s.

1. The Union of India
Represented by the Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.

2. Chief Post Master General,
Karnataka Circle,
Bangalore-560 001.

3. Post Master General,
North Karnataka Region,
Dharwad-580 001.

4. The Superintendent of Post Offices,
Bidar Division,
Bidar-585401. . .Respondents

(By Shri M.V. Rao, Standing Counsel for Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

Heard. The matter is in a very small compass. We have had the applicant present before us and subjected him to an interrogation through people who know Kannada, in open Court. We have found that he does not know sufficient Kannada to be of worth to the department.

2. OA therefore dismissed. No costs.

(C.V.SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA No.170/001037/2019

Annexure A1 : Copy of applicant's SSLC Marks Card.
Annexure A2 : Copy of applicant's caste certificate.
Annexure A3 : Copy of Memo dated 26.3.2003.
Annexure A4 : Copy of Memo dated 30.8.2004.
Annexure A5 : Copy of CPMG, BG Notification dated 20.8.2019.
Annexure A6 : Copy of Memo dated 18.9.2019.

Annexures referred to by the Respondents in the Reply

Annexure R 1 : Copy of Notification dated 20.8.2019.
Annexure R 2 : Copy of Notification dated 20.9.2018.
Annexure R 3 : Copy of PMG, Dharwad letter 27.9.2019
